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OFFICE OF THE ADDITIONAL DIRECTOR GENERAL (SYSTEMS), WZU
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Category: Budget

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Subject: Budget Updation 2022-23-reg.

1. The Union Budget 2022-23 is expected to be presented in the Parliament on 01.02.2022. Consequent to the same, the exercise of updation of Customs Notification and Tariff Directories would be undertaken at the selected Directory Managing sites.
2. Consequent to the presentation of Budget on 01.02.2022, filing of Courier Bills of Entry (CBE) would not be available from **17:00 hours onwards on 01.02.2022** till the completion of updation of all changes in the ECCS. Other than filling of BE, all other services at ECCS will continue as usual. The system will also be available to officers for other functions in ECCS.
3. Since, Courier Shipping Bill (CSB) filing and assignment will continue as usual, in the event of changes in the Export Duty and Export Cess or other export related levies in the forthcoming Union Budget, it is advised that the respective sites will keep a track of the relevant SBs, given Let Export after 1st February 2022, till the directory changes are made online. Till such time export duty or cess or any other export levies imposed should be collected manually thereon.
4. Further, while processing of CBEs filed before 17:00 hours on 1st February 2022 will continue as usual, the field formations should also keep a track for prior Bills of Entry filed before 1st February 2022 for any change of duty liability before giving OOC.
5. System will be available only after suitable updation is made in ECCS according to the Budgetary changes. This is generally carried out within 48 hours in association with Directory Management sites, if no substantial new levies are notified in the Budget.
6. The trade may be suitably advised to schedule clearance of their CBEs in view of timelines as indicated above.

(Rahul Tirse)

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